

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 969 OF 2024**

**IN THE MATTER OF:**

**Rakesh Kumar Chaudhary** .....PETITIONER  
**VERSUS**  
**Union Territory J & K & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As per order dated 17.11.2025)**

**Rakesh Kumar Chaudhary** .....PETITIONER

**VERSUS**

- 1. Ministry of Environment, Forest and Climate Change**  
Through Secretary, New Delhi,  
Jor Bagh Rd, Lodi Colony, New Delhi, Delhi 110003  
Email Id: [secy-moef@nic.in/lmc.moef@gov.in](mailto:secy-moef@nic.in/lmc.moef@gov.in) (Respondent No. 1)
- 2. Ministry of Forest Environment and Climate Change,**  
Jammu and Kashmir, Plot No. 379 A,  
Gandhi Nagar, Jammu, Jammu and Kashmir 180004  
Email Id: [iro.jammu-mefcc@gov.in](mailto:iro.jammu-mefcc@gov.in) (Respondent No. 2)
- 3. Jammu Kashmir Pollution Control Committee,**  
Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar,  
Jammu, Jammu and Kashmir 180004  
Phone: 0191-2472881  
Email Id: [chairman87jkspcb@gmail.com](mailto:chairman87jkspcb@gmail.com) (Respondent No. 3)
- 4. M/s Shivalaya Construction Company Private Limited,**  
Village Chak Daulat, Tehsil Mandal Jammu-181115 (Respondent No. 4)
- 5. Brandstance Protection and Placement Service Pvt. Ltd,**  
1/30, Vikas Nagar, Sarwal, Jammu,  
Jammu & Kashmir-180005 (Respondent No. 5)
- 6. National Highway Authority Of India**  
Through its Chairman,  
G-5 & 6, Sector 10, Dwarka, New Delhi-110075  
Email [chairman@nhai.org](mailto:chairman@nhai.org) (Respondent No. 6)